

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/021/00020/2017**

HYDERABAD, this the 6<sup>th</sup> day of October, 2020.



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

1. M.S.G.Subramanyam S/o M.Sarangapani,  
Aged about 36 years,  
Occ : Travelling Ticket Inspector,  
O/o Chief Ticket Inspector/General/SC,  
S.C.Railway, Secunderabad Division-500 025.
2. G.L.Rajanikanth S/o G.T.Laxminarayana,  
Aged about 39 years,  
Occ : Travelling Ticket Inspector,  
O/o Chief Ticket Inspector/General/SC,  
S.C.Railway, Secunderabad Division-500 025.
3. Jadhav Venkatesh S/o late RD Jadhav,  
Aged about 26 years,  
Occ : Travelling Ticket Inspector,  
O/o Chief Ticket Inspector/General/SC,  
S.C.Railway, Secunderabad Division-500 025.
4. P.Shivakumar S/o Narsaiah,  
Aged about 27 years,  
Occ : Travelling Ticket Inspector,  
O/o Chief Ticket Inspector/General/SC,  
S.C.Railway, Secunderabad Division-500 025.
5. M.Anil Kumar S/o Gattaiah,  
Aged about 24 years,  
Occ : Travelling Ticket Inspector,  
O/o Chief Ticket Inspector/General/SC,  
S.C.Railway, Secunderabad Division-500 025.

...Applicants

(By Advocate : Mr.K.Sudhaker Reddy)

Vs.

1. Union of India, Ministry of Railways,  
Rep. by its General Manager, South Central Railway,  
Rail Nilayam, III Floor, Secunderabad-500 071.
2. The Senior Divisional Commercial Manager,

Secunderabad Division, S.C.Railway,  
Sanchalan Bhavan, I Floor, Secunderabad-500 071.

3. The Senior Divisional Personnel Officer,  
Secunderabad Division, S.C.Railway,  
Sanchalan Bhavan, IV Floor, Secunderabad-500 071.

....Respondents

(By Advocate : Mr.S.M.Patnaik, SC for Railways)

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**ORAL ORDER**  
**(As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)**

**Through Video Conferencing:**

2. Mr.K.Sudhakar Reddy, leaned counsel for the applicant filed letter dated 03.10.2020 stating that the applicant is not pressing the OA and requests for permission to withdraw the Original Application. Permission granted.

3. Original Application is accordingly dismissed as withdrawn. No order as to costs.

**(B.V.SUDHAKAR) (ASHISH KALIA)**  
**ADMINISTRATIVE MEMBER**                   **JUDICIAL MEMBER**

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